teaching-learning materials, etc. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 specifies statutory duties and responsibilities of teachers and lays down the minimum qualifications for a person to be eligible for appointment as a teacher in elementary schools, which have been notified by the National Council for Teacher Education (NCTE) in its Notification dated 23rd August, 2010. For secondary education, the Rashtriya Madhyamik Shiksha Abhiyan programme similarly provides for in-service teacher training and academic support to schools for improving teacher performance.

Increasing number of students appearing for CBSE board examinations

2895. DR. K.P. RAMALINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that over the years the number of students appearing for CBSE board examinations has been increasing year after year;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the quality of education has been deteriorating due to spurt in the number of students and lesser number of teachers: and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes, Sir. The number of students appearing for the Central Board of Secondary Examinations (CBSE) is increasing every year. The number of students appearing for the class X exam for the last three years has been 893954, 1059441 and 1177701 respectively. For class XII Board exam, 681393 students appeared in the year 2010. In the year 2011 and 2012, total number of students has been 745352 and 786789 respectively.

(c) and (d) No, Sir. The schools affiliated with the CBSE are required to ensure a satisfactory level of student-teacher ratio without compromising the quality of education. The Affiliation Bye-Laws of the CBSE provide for 1.5 teachers per section.

Reinstatement of whistleblowers in IITs

2896. DR. K.P. RAMALINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has asked Indian Institutes of Technology to reinstate whistleblowers;
 - (b) if so, the details thereof;
- (c) whether IITs have imposed suspension on many whistleblowers in the past; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No, Sir.

- (b) Does not arise.
- (c) No. Sir.
- (d) Does not arise.

Inclusion of morality in education curriculum

†2897. SHRI DARSHAN SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Central Government has taken or proposes to take any steps to include curriculum regarding morality in primary, secondary and higher education; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The National Council of Educational Research and Training (NCERT) textbooks prescribe themes and examples related to moral conduct across the subject areas at different stages of school education in the. syllabi and textbooks for classes I-XII. This is done as a follow-up of the National Curriculum Framework-2005. The NCERT has also brought out a Value Education Framework entitled "Education for values in schools-A framework" which provides guidelines to schools to identify their priorities of values, and plan actions accordingly.

The Central Board of Secondary Education (CBSE) stresses the inclusion of the constitutional values among students of the schools affiliated to it. The CBSE published source books for classes VI-VIII and a Teacher's Manual on Life Skills

[†]Original notice of the question was received in Hindi.